

28th April, 1977 consequent on his conviction by a Court of Law. The employee has not been reinstated although he was, on appeal, acquitted by High Court of Delhi, since he was given benefit of doubt by the Hon'ble High Court and it was not an honourable acquittal as required in terms of Reserve Bank of India (Staff) Regulations, 1948.

**Allegations against the Management of M/s. Hindustan Sanitaryware and Industries Ltd., Bahadurgarh**

5540. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware of serious allegations of malpractices including tax evasion, fraudulent stores inventories, false purchase and consumption accounting, etc. against the management of M/s. Hindustan Sanitaryware and Industries Ltd. Bahadurgarh, Haryana; and

(b) if so, whether any inquiry has been held into the company's affairs and with what result?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The Department of Company Affairs have intimated that the accounts of the Company were ordered to be inspected Under Section 209-A of the Companies Act, but the matters brought out in the Inspection Report were dropped on finding the clarifications given by the Company to be satisfactory. Even before receipt of the complaint the Income-tax Authorities at Calcutta had carried out investigations into the Company's claims of purchases of certain materials. Some additions on account of bogus purchases were made in the Company's Assessments for the Assessment Years 1976-77 and 1977-78. The other allegations are being looked into by them.

**Performance of Blast Furnaces**

5541. SHRI PIOUS TIRKEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Limited has successfully carried out research in the performance of blast furnaces so as to improve their operational efficiency and productivity; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. The Research and Development Centre of Steel Authority of India Limited has achieved success in the area of blast furnace operations in respect of the lime dust injection through Tuyere and in the development and use of cold-bonded pellets. The system of lime dust injection in blast furnace, developed for the first time in India, has been put up in the small blast furnace at Kalinga Iron Works, Barbil. After some time, this process is proposed to be applied to a large blast furnace in the Durgapur Steel Plant. As regards cold bonded pellets also, experimental application at the Kalinga Iron Works showed that the pellets had good reduction properties and helped in increasing production rates. Further research is in progress.

उत्तर प्रदेश में भागीरथ ग्रामीण विकास बैंक तथा अन्य बैंकों के बारे में शिकायतें ।

5542. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में भागीरथ ग्रामीण विकास बैंक और सहकारी भूमि विकास बैंक तथा ऐसे ही अन्य बैंकों के सम्बन्ध में इस तरह की शिकायत मिली हैं कि बैंक कर्मचारियों और सहकारी समितियों की मदद से जाली कागजात